

12.00 Noon

[The Deputy Chairman in the Chair]

**STATEMENT BY MINISTER**

**Correcting the reply given in the Rajya Sabha on the 6th May, 1992 to unstarred question 889 regarding trials for new drug treatment for leprosy**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARATHA) : I lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 6th May, 1992 to Unstarred Question 889 regarding trials for new drug treatment for leprosy. [Placed in Library. See No. LT—2073/93].

**PAPERS LAID ON THE TABLE**

**Report and Accounts (1990-91) of the Tea Board Calcutta and related papers**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED) : Madam, on behalf of Shri P. Chidambaram I lay on the Table a copy each (in English and Hindi) of the following papers :—

- (i) Thirty-seventh Annual Report of the Tea Board, Calcutta, for the year 1990-91.
- (ii) Annual Accounts of the Tea Board, Calcutta, for the year 1990-91 and the Audit Report thereon.
- (iii) Review by Government on the working of the above Board.
- (iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above [Placed in Library. See No. LT—1959/92].

**Notification of the International Airports Authority of India**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK) : I lay on the Table, under sub-section (4) of section 37 of the International Airports Authority Act, 1971 a copy (in English and Hindi) of the International Airports Authority of India Notification No. 1(7)/74-BM, dated the 21st February, 1992, publishing the International Airports Authority of India (Lost Property) Amendment Regulations, 1992, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT—2006/92]

**I. Reports (year ended the 31st March 1991) of the Comptroller and Auditor General of India.**

**II. Appropriation Accounts (1990-91) of Railways.**

**III. Block Accounts, Balance sheets and Profit and Loss Accounts (1990-91) of Railways.**

**IV. Notifications of the Ministry of Finance (Department of Revenue) and related papers.**

**V. Notification of the Ministry of Finance (Department of Economic Affairs).**

**VI. Notification of the UCO Bank, Calcutta.**

**VII. Notifications of the Syndicate Bank, Manipal.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : Madam, I lay on the Table—

**I. A copy each (in English and Hindi) of the following papers, under clause (1) of article 151 of the Constitution :—**

(A)(i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1991 [No. 6 of 1992—Union Government (Civil)] [Placed in Library. See No. LT—2059/92 for (i) (A)].